



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,25th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
THE CHIEF JUSTICE(ACTING) AND HONOURABLE
MR. JUSTICE A.D. CHOUDHURY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
88	WA/394/2022 FIXED	UNION OF INDIA AND 3 ORS. Versus MAMONI BORO AND ANR.	MRS. A GAYAN, CGC	MR. A K BARUAH (r-1) MR. N MAHAJAN (r-1) MR A DAS (r-1)
	WITH I.A.(Civil)/3774/2022 in WA/394/2022	UNION OF INDIA AND 3 ORS. Versus MAMONI BORO AND ANR.		
	WITH I.A.(Civil)/126/2023 in WA/394/2022	MAMONI BORO AND ANR. Versus UNION OF INDIA AND 3 ORS.	MR. A K BARUAH MR A DAS	SC, C G S C
89	WP(C)/4233/2022 FIXED	BINUD SONOWAL Versus THE UNION OF INDIA AND 3 ORS	MR. P MAHANTA MR. D DEKA MR. R B GOHAIN MR A KHARSOHUM	ASSTT.S.G.I.
90	WA/17/2023 CAVT. NO.15512/022, B/O, CAVT./1551/2022	THE FOOD CORPORATION OF INDIA AND 5 ORS. Versus MAYUR DUTTA	MR. K N CHOUDHURY MR B K SINGH MR D AKRAM	MR. U K NAIR MS. N DEY MR. N BORPATRAGOHAJAN FOR CAVEATOR
ORDERS				
91	PIL/6/2023 FIXED	KAUSTUVMANI KAKATI Versus THE STATE OF ASSAM 4 ORS.	MR. JYOTIRMOY ROY MS. A NEOG	GA, ASSAM MR. A KHOOND (R4, R5) SC, FOREST
92	I.A.(Civil)/186/2023 B/O, CONNECTED WITH ITEM NO. 17 OF THE DAILY CAUSE LIST in WA/15678/2022	AMBIA KHATUN Versus HANIFA KHATUN AND 5 ORS.	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM MR A HAI FOR CAVEATOR
	WITH WA/15678/2022 (Filing Number)	AMBLA KHATUN Versus HANIFA KHATUN AND 5 ORS. A	MR. L R MAZUMDER	

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LEAVE NOTE OF ADVOCATES FOR 25/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
5)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
6)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
7)	MR. N ISLAM	23-01-2023	To	03-02-2023
8)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
9)	MR. R BORUAH	20-01-2023	To	30-01-2023
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12)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
13)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
14)	MR. S K GOSWAMI	25-01-2023	To	25-01-2023
15)	MR. D NANDI	25-01-2023	To	31-01-2023
16)	MS. B CHOWDHURY	25-01-2023	To	27-01-2023
17)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1-55), ALONGWITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
59	WP(C)/311/2023 FIXED	DILIP BAHADUR DHAMAI Versus THE STATE OF ASSAM AND 4 ORS	MR M J QUADIR MR. K MIRA	SC, HIGHER EDU
60	WP(C)/398/2023 B/O	THE SURAKHYA SAMITI, DR J K SAIKIA HOMEOPATHIC MEDICAL COLLEGE, JORHAT AND 10 ORS. Versus THE UNION OF INDIA AND 11 ORS.	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA MR R S RONGHANG	DY.S.G.I. SC, HEALTH
<u>ADMISSION</u>				
61	WP(C)/2852/2021 FIXED	HEMANTA PEGU AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. B CHETRI MR. K K PARASAR MR P BHATTACHARJYA	SC, SEC. EDU. SC, SEC. EDU. SC, SEC. EDU.
62	WP(C)/6605/2021 FIXED	DR. BOKTIAR KHILZI Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N ISLAM	SC, HIGHER EDU
63	WP(C)/1268/2022 FIXED	MAITRI MANNA Versus THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN R BEGUM	SC, HIGHER EDU
64	WITH WP(C)/1262/2022	PIYALI DEBNATH Versus THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN R BEGUM	SC, HIGHER EDU

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5)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
6)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
7)	MR. N ISLAM	23-01-2023	To	03-02-2023
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-65), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
51	WP(C)/4771/2021 B/O	PANKAJ DAS Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI MR H J SAIKIA Y SULTANA	MR. C K S BARUAH (C.G.C.) ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 25/01/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
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14)	MR. S K GOSWAMI	25-01-2023	To	25-01-2023
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17)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CRIMINAL MATTERS]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2022 TO 03-03-2023 (RELATING TO CRIMINAL BENCH(CRL.APP.)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
60	AB/231/2023 B/O	AMSAR ALI @ ANSAR HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. A SARMA MR. K KALITA MS G SWAMI	PP, ASSAM
BAIL HEARING (BA)				
61	Bail Appln./147/2023 BY SLIP	SAMAD KHAN Versus THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM
62	Bail Appln./244/2023 WITH BA/3146/2022 (D/O). WITH LCR. FIXED.	JAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI MR S HUSSAIN MR A ALAM	PP, ASSAM
63	Bail Appln./255/2023 FIXED.	RAJIB DOLEY@BIKASH DOLEY Versus THE STATE OF ASSAM	MR B BURAGOHAIN MR J P KACHARI	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.66-127), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

57	WP(C)/6542/2021 AT 10:30 AM	JOYANTA MAIBANGSA @ JOYANTA HOJAI Versus THE KOTAK MAHINDRA LIFE INSURANCE COMPANY LIMITED AND 4 ORS	MR B D DAS MRS R DEKA MR. D THAOSEN	SC, IRDAI Mukesh Sharma
58	WP(C)/7520/2022 AT 10:30 AM	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	MR. A K DUTTA (R3) DY.S.G.I. SC, PWD
WITH				
59	WP(C)/5053/2022	M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	MR. K GOGOI SC, PWD

MOTION

60	WP(C)/327/2023 FIXED	PINKU MONI DEKA Versus UNION OF INDIA AND 6 ORS	MR R K MOUR MR. R DUBEY MR. D SARMA MR P DAS	GA, ASSAM MR. S S ROY SC, GAIL DY.S.G.I. SC, INDUSTRIES AND COMMERCE
61	WP(C)/389/2023 B/O	JYOTI BHATI Versus THE UNION OF INDIA AND 5 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA	DY.S.G.I.

ORDER NO STEPS

62	WP(C)/7771/2022 FIXED	POPULAR INDUSTRIAL FOOD PRODUCT AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM
63	WP(C)/7931/2022 FIXED	ALIA NURI SULTANA Versus THE STATE OF ASSAM AND 8 ORS	MR. M A SHEIKH MS. A BEGUM K U AHMED MS F INTAZ	MR. K GOGOI SC, HEALTH

ADMISSION

64 WP(C)/7096/2021
FIXED

M/S SADGURU ENGINEERS AND ALLIED
SERVICES PVT LTD AND ANR

MR. K P MAHESWARI
MS. M SHARMA

SC, RAILWAY

Versus

THE UNION OF INDIA AND 4 ORS

WITH

I.A.(Civil)/1041/2022
in WP(C)/7096/2021

M/S SADGURU ENGINEERS AND ALLIED
SERVICES PVT LTD AND ANR

MR. K P MAHESWARI
MS. M SHARMA

SC, RAILWAY

Versus

THE UNION OF INDIA AND 4 ORS

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LEAVE NOTE OF ADVOCATES FOR 25/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-65), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
57	WP(C)/392/2023 B/O	RANJU AGARWAL AND ANR. Versus THE STATE OF ASSAM AND 8 ORS	MR. SAILENDRA DEKA MR. BHASKAR DUTTA, SENIOR ADVOCATE MR J DAS	SR. GA, ASSAM
58	WP(C)/395/2023 B/O	ABIDUR RAHMAN MAZUMDAR AND 4 ORS Versus THE STATE OF ASSAM AND 16 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, CO OP
59	WP(C)/396/2023 B/O	RAJIB BAROOAH Versus SECRETARY CUM P.F. COMMISSIONER, AND 3 ORS.	MR. B J GHOSH MR. D DEY	SC, ATEPFO
<u>ORDER NO STEPS</u>				
60	WP(C)/8357/2022 FIXED	DILIP KUMAR SHARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR. J BARMAN MR D J BORO	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
<u>BAIL HEARING (BA)</u>				
61	Bail Appln./247/2023 FIXED	HARICHARAN DEVDAS @ MANASH Versus THE STATE OF ASSAM	MR H DAS MR. P GOGOI	PP, ASSAM
<u>ORDERS</u>				
62	WP(C)/7822/2022 FIXED	RANJIT KAKATI Versus THE STATE OF ASSAM AND 6 ORS	MR. R A CHOUDHURY MS S S ZIA	SC, P AND R.D. GA, ASSAM
63	I.A.(CrI.)/38/2023 B/O in AB/3493/2022 WITH AB/3493/2022	RAJIV KUMAR GUPTA Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
		RAJIV KUMAR GUPTA Versus THE STATE OF ASSAM	MR B K MISHRA MR. S ISLAM MR A HAWARI	PP, ASSAM

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
15 WP(C)/4149/2020 FIXED	RENU BAMALWA Versus THE UNION OF INDIA AND 5 ORS.	MS. P S CHAKRABORTY MS S SHARMA	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R2-R6) MR H GUPTA SC, INCOME TAX
WITH 16 WP(C)/4234/2020	MADANLAL BAMALWA Versus THE UNION OF INDIA AND 5 ORS.	MS. P S CHAKRABORTY MS S SHARMA	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R2-R6) MR H GUPTA SC, INCOME TAX

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LEAVE NOTE OF ADVOCATES FOR 25/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
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6)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
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13)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
14)	MR. S K GOSWAMI	25-01-2023	To	25-01-2023
15)	MR. D NANDI	25-01-2023	To	31-01-2023
16)	MS. B CHOWDHURY	25-01-2023	To	27-01-2023
17)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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Web:ghconline.gov.in

[For Wednesday,25th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

1	Crl.Pet./1257/2022	CHONGHOI HAOKIP Versus THE UNION OF INDIA	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	SC, DRI
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LEAVE NOTE OF ADVOCATES FOR 25/01/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.66-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

98	CRP(IO)/113/2021 CAVT. NO.06522/021, AT 2:00 PM	PABITRA BORO AND 2 ORS Versus SABITRI NATH	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. M TALUKDAR MR. M TALUKDAR MR. A ALAM MS. M TALUKDAR MS. M TALUKDAR FOR CAVEATOR
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MOTION

99	WP(C)/7693/2022 FIXED	PADMA KANTI DAS Versus THE GOVT. OF ASSAM AND 3 ORS.	MS M DAS MRS V LAHON	SC, ELEM. EDU GA, ASSAM
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ADMISSION

100	WP(C)/1805/2018 PART-HEARD, FIXED	GUNAJIT KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR A K BARUAH MR A CHOUDHURY MR. D BORA	GA, ASSAM MS. M A OJAH (R-6) SC, HEALTH
101	WP(C)/3245/2019 CONNECTED WITH ITEM NO. 17 IN THE DAILY CAUSE LIST	DIPAK GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM
102	WP(C)/7622/2022 CONNECTED WITH ITEM NO. 54 IN THE DAILY CAUSE LIST	MRINAL HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
103	WP(C)/8162/2022 FIXED	SANJIT KUMAR DAS Versus THE STATE OF ASSAM AND 2 ORS .	MR. J M A CHOUDHURY MR. A B T HAQUE	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-I(RSA AND RFA)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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WITHDRAWAL

51	CRP/311/2017 WITH LCR, B/O	TAMIZUL HAQUE Versus SMT. PUSHPA DEVI and 3 ORS.	MR. S DEKA MR.B DUTTA MS.J BORO	MR.G N SAHEWALLA MR.MD ASLAM
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LEAVE NOTE OF ADVOCATES FOR 25/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

[CRIMINAL AND CIVIL MATTERS]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2022 TO 03-03-2023
(RELATING TO CRIMINAL BENCH(CRL.REV.P.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
53	Bail Appln./294/2023 B/O	SAFIULLA ISLAM @ SOFIULLAH ISLAM Versus THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA MS. M. KHATUN	PP, ASSAM
MOTION				
54	AB/192/2023 FIXED	AJIT RONGSON Versus THE STATE OF ASSAM	MR D K DAS MS. P BHUYAN S DAS	PP, ASSAM
BAIL HEARING				
55	AB/1449/2022 BY SLIP	RAJDEEP @ RAJDIP BHUYAN Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 25/01/2023

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